

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Tax Appeal No. 68 of 2008**

Commissioner of Income Tax, Patna ... .. Appellant

Versus

Dr. Birsa Oraon ... .. Respondent

-----  
**CORAM: HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

-----  
For the Appellant : Mr. K.K. Jhunjhuwala, Advocate

For the Respondent : Mr. Abhishek Kumar, Advocate  
-----

**Oral Order**

**27/Dated: 25.06.2020**

Let this matter be listed before the Bench which is in seisin  
of the subject matter.

**(Dr. Ravi Ranjan, C.J.)**

**(Sujit Narayan Prasad, J.)**